PATNA HIGH COURT

CORRIGENDUM

In partial modification of the Notice dated 02nd September, 2026 regarding publication of the draft Criminal Court Rules on the official website of the Court, it is hereby notified that Part- VII, which was inadvertently left out from the said Notice, has also been published along with Parts II, V, VI, VIII and the Appendices.

Accordingly, in the first paragraph of the aforesaid Notice, the expression:

"Part- II, V, VI, VIII and the appendices"

shall be read as:

"Part- II, V, VI, **VII,** VIII and the appendices".

All other contents of the Notice dated 02nd September, 2026 shall remain unchanged.

By Order

Dated, Patna the 07th September, 2026
Adm. (Rules) Department

Registrar General